

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 739 of 1997.

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER,
HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

Arun Chandra Das
S/o- Lt, Surendra Nath Das,
residing at Plot No. 5/565,
Kataganj, Dist- Nadia.

... Applicant.

Vrs.

1. Union of India,
service through the Secretary,
Ministry of Communication,
Dept. of Posts, DAK Bhawan,
New Delhi-1.
2. Chief Post Master General,
West Bengal Circle, Yogayog Bhawan,
C.R. Avenue, Cal-12.
3. Director of Postal Services,
Calcutta Region, C.R. Avenue,
Cal-12.
4. Supdt. of Post Offices,
Nadia South Divn, Kalyani.
5. Sub-Post Master,
Kalyani, Nadia.

... Respondents.

For applicant : Mr. Samir Ghosh, Counsel.

For respondents : Mr. S.K. Dutta, Counsel.

Heard on : 13.1.98.

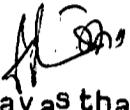
Ordered on : 13.1.98.

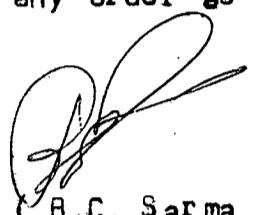
ORDER

B.C.Sarma, AM.

1. This application has been filed by the applicant raising the grievance that there is/^a threat of termination of his service as E.O. Packer.
2. When admission hearing of the matter was taken up today it appears that the termination order was passed by the respondents

already on 25.7.1997. We have been given to understand that the applicant has filed another O.A. bearing No. 872 of 1997, which is pending adjudication by the Tribunal raising the issue about termination of his service. In such a position, the instant application has become infructuous and, hence, it is dismissed at the stage of admission hearing itself without passing any order as to costs.


(D. Purkayastha)
Member (J)


(B.C. Sarma)
Member (A)

→/K/C.